

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**  
**(SPECIAL BENCH)**

7. I.A. 876/2023  
IN  
C.P.(IB)-571(MB)/2022

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: Union Bank of India

V/s.

Peri Nitrates Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**I.A. 876/2023**

Hard copy of the above Interlocutory Application is not available with this  
Bench.

Applicant, Court Officer and Registry shall ensure availability of hard copy  
of the above Application to this Bench before the next date of hearing.

List this matter before regular Bench on **31.03.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)

//SKS//

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)